

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 309 of 2019 &  
IA No. 1524 of 2019**

**Dated : 12<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Madhya Pradesh Power Management Company Ltd. .... Appellant(s)**

**Vs.**

**Damodar Valley Corporation & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashish Anand Bernard  
Mr. Paramhans  
Mr. Prakash Pachori (A.R.)

Counsel for the Respondent(s) :

**ORDER**

Admit.

Issue notice on IA and main appeal. Dasti, in addition, is permitted.

List the matter on **03.10.2019**.

**(Ravindra Kumar Verma)  
Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)  
Chairperson**